

**ANNEXURE 7**

**Name of the corporate debtor: M/s Manju J Homes India Limited; Date of commencement of CIRP: 02.09.2019; List of creditors as on: 17.05.2022**

**List of Operational creditors (Government Dues)**

Sl. No.	Details of Claimant		Details of claim received		Details of Claims Admitted				(Amount in ₹)				
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related Party ?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
1	Deputy Commissioner of IT, Central Circle, Ghaziabad	Central Govt.	19-Aug-2021	3,54,95,47,632	-	Unsecured	No	-	-	-	-	3,54,95,47,632	Rejected
2	Ghaziabad Development Authority	UP Govt.	01-Nov-2021	14,77,04,604	14,77,04,604	Unsecured	No	-	-	-	-	-	Admitted
3	GST Department	Central Govt.	21-Apr-2022	9,45,790	9,45,790	Unsecured	No	-	-	-	-	-	Admitted
Total				3,69,81,98,026	14,86,50,394			-	-	-	-	3,54,95,47,632	

